

**ANNUAL REPORT OF DEVELOPMENT  
COUNCIL FOR HEAVY ELECTRICAL  
INDUSTRIES**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF HEAVY INDUSTRY  
(SHRI DALBIR SINGH):** I beg to  
lay on the Table:—

A copy of the Annual Report  
(Hindi and English versions)  
of the Development Council  
for Heavy Electrical Indus-  
tries for the year 1972-73,  
under sub-section (4) of sec-  
tion 7 of the Industries  
(Development and Regula-  
tion) Act, 1951. [Placed in  
Library. See No. LT-5838/  
73]

**APPRENTICESHIP (AMENDMENT) RULES,  
COAL MINES FAMILY PENSION (SEC-  
OND AMENDMENT) SCHEME, 1973, ETC.**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR (SHRI  
BALGOVIND VERMA):** I beg to  
lay on the Table:—

- (1) (i) A copy of the Appren-  
ticeship (Amendment) Rules  
1970 (Hindi and English ver-  
sions) published in Notifica-  
tion No. G.S.R. 61 in Gazette  
of India dated the 9th Janu-  
ary, 1971, under sub-section  
(3) of section 37 of the Ap-  
prentices Act, 1961.
- (ii) A statement (Hindi and  
English versions) showing  
reasons for delay in laying  
the above Notification. [Plac-  
ed in Library. See No. LT-  
5839/73]
- (2) A copy of the Coal Mines  
Family Pension (Second  
Amendment) Scheme, 1973  
(Hindi and English Versions)  
published in Notification No.  
G.S.R. 1042 in Gazette of  
India dated the 22nd Septem-  
ber, 1973, under section 7A  
of the Coal Mines Provident  
Fund, Family Pension and

Bonus Schemes Act, 1948.  
[Placed in Library. See No.  
LT-5840/73.]

- (3) A copy of the Employees'  
Provident Fund (Sixth  
Amendment) Scheme, 1973  
(Hindi and English versions)  
published in Notification No.  
G.S.R. 1117 in Gazette of  
India dated the 6th October,  
1973 under sub-section (2)  
of section 7 of the Employees'  
Provident Funds and Family  
Pension Fund Act, 1952.  
[Placed in Library. See No.  
LT-5841/73.]
- (4) A copy of the Report (Hindi  
and English versions) of the  
fatal accident at Bailadila  
Iron Ore Project in Bastar  
District (Madhya Pradesh)  
on the 8th February, 1973.  
[Placed in Library. See No.  
LT-5842/73.]
- (5) (i) A copy of the Annual  
Report (Hindi and English  
versions) on the activities of  
the Coal Mines Labour Wel-  
fare Organisation, for the  
year 1971-72.
- (ii) A statement (Hindi and Eng-  
lish versions) showing rea-  
sons for delay in laying the  
above Report. [Placed in  
Library. See No. LT-5843/

12.34 hrs.

**MESSAGE FROM RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I  
have to report the following message  
received from the Secretary-General  
of Rajya Sabha:—

'In accordance with the provisions  
of rule 115 of the Rules of proce-  
dure and Conduct of Business in the  
Rajya Sabha, I am directed to in-  
form the Lok Sabha that the Rajya  
Sabha, at its sitting held on the  
27th November, 1973, agreed to the